

2022
IN THE HIGH COURT AT CALCUTTA
APPELLATE SIDE

No. 287 – A

Dated, Calcutta, the 28th January, 2022

**From : Md. Shabbar Rashidi,
Registrar (Judicial Service),
High Court, Appellate Side,
Calcutta.**

**To : 1) The District Judge of all Districts including Andaman & Nicobar Islands,
2) The Chief Judge, City Civil Court, Calcutta,
3) The Chief Judge, City Sessions Court, Calcutta,
4) The Chief Judge, Presidency Small Cause Court, Calcutta,
5) Director, West Bengal Judicial Academy,
6) The Principal Secretary, Judicial Department, Govt. of West Bengal.**

**Sub : Filling up of one post of Deputy Registrar in the National Green Tribunal,
Eastern Zone Bench, Kolkata.**

Sir/Madam,

With reference to the captioned subject, I am directed to inform you that an Advertisement being No. NGT/PB/16/Admin./2014/55 dated 20.01.2022, along with its annexure, issued by the office of the Registrar General, National Green Tribunal, Principal Bench, New Delhi, is being uploaded in the official website of this Hon'ble Court (www.calcuttahighcourt.gov.in) for information to the officers of West Bengal Judicial Service.

In this context, I am to request you to inform the eligible Judicial Officers, who are fulfilling the eligibility criteria as mentioned therein, to visit the said website, if willing, to apply for the same and forward the copy of the Bio-data in prescribed Proforma along with requisite documents **to this end by 08.02.2022** so that the same may be transmitted to the office of the concerned authority on or before 21.02.2022.

Enclosure: As stated.

Yours faithfully,

Sd/-

Ld. Registrar (Judicial Services)

राष्ट्रीय हरित अधिकरण/ National Green Tribunal
प्रधानन्यायपीठ/ Principal Bench
फरीदकोट हाउस, कॉपरनिकस मार्ग/ Faridkot House, Copernicus Marg

Advertisement No . : NGT/PB/16/Admn./2014/55

Dated 20th January, 2022

Applications are invited from willing and eligible Indian Nationals in the prescribed proforma for appointment to the under mentioned post, in the National Green Tribunal, Eastern Zone Bench, Kolkata, purely on deputation basis as per details given below :

Sl. No	Name of the Post	Place of Posting	Level in pay Matrix
I.	Deputy Registrar (One)	Kolkata	Level- 12 (Rs. 78800-209200/-) as per 7 th CPC

Educational & Other qualifications : Officers possessing a Bachelor's Degree in law from a recognized University and holding :

a) Analogous post on regular basis in the Central Government or State Government or Courts or Tribunals;

or

b) Post in Central Government or State Government or Courts or Tribunals, with five years regular service in Pay Band – 3 i.e. Rs. 15600-39100/- with Grade Pay of Rs. 6600/-i.e. level -11 in the Pay Matrix as per 7 CPC.


Note 1: The Departmental officers in the feeder category who are in the direct line of promotion shall not be eligible for consideration for appointment on deputation. Similarly, deputationists shall not be eligible for consideration for appointment by promotion.

Note 2: Period of deputation including the period of deputation in another ex-cadre post held immediately preceding this appointment in the same or some other organisation or department of the Central Government shall ordinarily be three years. The maximum age limit for appointment by deputation shall not be exceeding 56 years as on the closing date of receipt of application.

(Please refer GSR 1362 (E) dt. 02.11.2017 of MoEF&CC, Govt. of India, notification which is available on the NGT's website www.greentribunal.gov.in)

GENERAL INSTRUCTIONS

1. The competent authority reserves the right either to fill up the post or may not proceed for appointment without assigning any reason thereof.
2. The general terms and conditions of deputation in terms of OM dated 17.06.2010 as amended thereof from time to time shall be followed as notified by DoPT, Government of India.
3. Interested persons may submit their bio-data in the prescribed proforma (enclosed) **through proper channel** along with relevant documents towards educational qualifications, experience along with copies of **ACR's of the last 5 years**, vigilance clearance, integrity certificate etc. addressed to **"The Registrar General, National Green Tribunal, Principal Bench, Faridkot House, Copernicus Marg, New Delhi - 110001** on or before **21 February, 2022**.


20/1/2022
(Vidya Prakash)
Registrar General

Copy to :

1. PPS to Hon'ble Chairperson, NGT.
2. PA to Hon'ble Judicial and Hon'ble Expert Members.
3. All the Ministries/ Departments of the Government of India.
4. Chief Secretaries of all the States.
5. Ld Registrar Generals of all the Hon'ble High Courts.
6. Office of the Controller General of Accounts/ Controller General of Defence Accounts/ Comptroller & Auditor General of India
7. Economic Advisor (P&L Div.), MoEF & CC, Indira Paryavaran Bhawan, Jor Bagh Road, New Delhi-110003/ Pay & Accounts Officer, MoEF & CC, New Delhi (with a request to circulate and upload on the website and also to forward to DoPT for circulation).
8. Ld Registrars of all Zonal Benches (Pune/ Bhopal/Kolkata/Chennai) to display on the Notice Board.
9. Deputy Registrar and Assistant Registrar, NGT, PB
10. AAO cum DDO, NGT.
11. Computer Section for uploading on NGT website.
12. Guard file.


20/1/2022
(Vidya Prakash)
Registrar General

NATIONAL GREEN TRIBUNAL(PRINCIPAL BENCH)

Faridkot House, Copernicus Marg, New Delhi-110001

APPLICATION FORM FOR APPOINTMENT ON DEPUTATION BASIS

(Proforma for application for the post advertised on Deputation basis)

Note: (i) The application should be forwarded through proper channel of the concerned department, with copies of the ACRs and Vigilance Clearance Certificate, signed by the Competent Authority, given at the end of the application form.

(ii) Incomplete, unsigned, and the applications received not on prescribed proforma and after the last date of receipt of applications shall be rejected summarily, without any notice to the candidate.

Post Applied For.....

1. Name
(In block letters)

2. Fathers Name

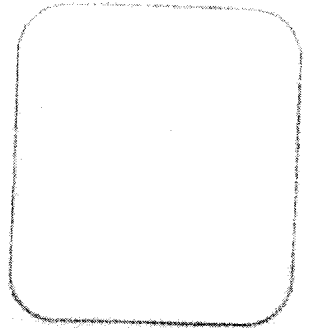
3. Postal Address

Contact No.
(Mobile & Landline)

4. Permanent Address

(Alternative Contact No.)

5. E-mail id



Contd. 2/-

6. Tax No. _____

7. Date of Birth _____

(Mention age as on

Years

Months

Days

8. Date of Superannuation _____

9. Present Post _____

10. Present Pay Band/
Grade Pay _____

11. Educational Qualification:

Exam Passed	Board/ University	Year of Passing	Duration	Subjects	Percentage

12. Professional Qualification:

Exam Passed	Board/ University	Years of Passing	Duration	Subjects	Percentage

Could not find

13. Details of employment in chronological order (if needed, enclose a separate sheet may be initiated by your signature in the format given below):

Office/Inst./ Organisation	Post held	Period		Nature of appointment (Regular/Ad hoc/Deputation)	Scale of Pay/Basic pay/Pay Band with Grade Pay	Nature of Rates
		From	To			

*Applicants not holding the posts in Pay Band/Grade Pay as per Central Government pay scales should indicate the equivalent pay scale vis-a-vis Central Government pay scales (with proof)

14. In case the present employment is held on deputation, please state

a) The date of initial employment:

b) Period of appointment on deputation with address:

.....

c) Name of parent office/organization to which you belong

.....

15. Whether belong to SC/
 SI/ OBC/ PH/ Ex
 Serviceman

16. Any Other information

Could - 4/-

DECLARATION

17. I solemnly declare and affirm that the information given above is correct to the best of my knowledge and belief. In the event of any information being found false or incorrect or irregular, being detected before or after the interview/ selection/ engagement, my candidature shall be treated cancelled and I shall be liable for a sanction as the Tribunal may deem fit and proper.

18. That I fulfil the requisite conditions in terms of age, Pay Band & 5P, regular service, and other qualification for the post applied for i.e.

Date:
(Signature)

Place:

Recommendation of competent authority

- (i) Service particulars furnished by the applicant are verified from service records and are found correct. Attested copies of ACRs for the past five years are annexed
- (ii) There is no vigilance case pending or contemplated against the officer.
- (iii) If the officer is selected, he/she shall be relieved within 15 days of receipt of appointment letter.

(Signature of competent authority)